

Item No.3

M.A.No.1788/2005

M.A.No.1789/2005

O.A. No.238/2003

12.05.2006

Present : Shri Yogesh Sharma, learned proxy counsel for Shri Amit Anand,  
learned counsel for applicant.

Shri R.L. Dhawan, learned counsel for respondents.

**MA 1788/2005 and MA 1789/2005**

Heard learned counsel for the parties.

These MAs are disposed of with liberty to the applicant to pursue his  
remedy in the light of the orders passed by the respondents in the appropriate  
forum.

**(SHANKER RAJU)**  
**MEMBER (J)**

/ravi/